



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (NORTH), ROHINI COURTS : DELHI

**ORDER**

The following transfer and posting orders are hereby made with immediate effect:-

S. No	Name of the Official	From	To
1.	Sh. Vinod Kumar Meena, S/o Sh. Shrawan Kumar Meena, EC-82151721	Assistant Ahlmad/JJA in the Court of Sh. Ajay Nagar, ASJ, FTSC (POCSO), North District, Rohini Courts, Delhi.	Assistant Ahlmad/JJA in the Court of Ms. Bhujali, JMFC-01, North District, Rohini Courts, Delhi.
2.	Sh. Punit Kumar S/o Sh. Rameshwar EC-45625588	Assistant Ahlmad/JJA in the Court of Ms. Bhujali, JMFC-01, North District, Rohini Courts, Delhi.	Assistant Ahlmad/JJA in the Court of Sh. Sarthak Panwar, JMFC-05, North District, Rohini Courts, Delhi.
3.	Sh. Amit Kumar S/o Sh. Ranvir Singh EC-26849953	Assistant Ahlmad/JJA in the Court of Sh. Sarthak Panwar, JMFC-05, North District, Rohini Courts, Delhi.	Assistant Ahlmad/JJA in the Court of Sh. Ajay Nagar, ASJ, FTSC (POCSO), North District, Rohini Courts, Delhi.
4.	Sh. Kundan Singh Rawat, S/o Lt. Sh. Nandan Singh Rawat, EC-37534667	Orderly in the Court of the undersigned.	Orderly in the personal office of the undersigned.
5.	Sh. Ravi, S/o Sh. Raja Babu, EC-17267128	Orderly in the personal office of the undersigned.	Orderly in the Court of the undersigned.

**Note:**

1. Transferred officials shall handover the charge of all the records in their custody along with the Computer Hardware & other peripherals (if any), before relinquishing their duties.
2. Non-compliance of the transfer/posting orders or immediately proceeding on leave shall be considered as deliberate insubordination and disciplinary proceeding shall be initiated against the erring official, as per rules.

*Maini*

(SEE MA MAINI)

Principal District & Sessions Judge  
North District : Rohini Courts : Delhi.

No. 25744-576 /F2N(2)/Admn.II/T&P/North/RC/2024

Dated, Delhi the 21/07/2024

**Copy forwarded for information and necessary action to :-**

1. Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. Ld. Principal District & Sessions Judge (North-West), Rohini Courts, Delhi.
3. Ld. Judicial Officers concerned, North District, Rohini Courts, Delhi.
4. Ld. Administrative Civil Judge, North District, Rohini Courts, Delhi.
5. The DDO, Accounts Branch, North District, Rohini Courts, Delhi.
6. The Sr. AOJ/AOJ/Branch In-charge, Administration-II & III, Tis Hazari Courts, Delhi.
7. The Sr. AOJ/AOJ/Branch In-charge, Administration-II & III, North District, Rohini Courts, Delhi.
8. The Official concerned, North District, Rohini Courts, Delhi.
9. The Dealing Official, Admn. II & III, Personal File & ACR Seat, Tis Hazari Courts, Delhi.
10. The Dealing Official, Admn. II & III, North District, Rohini Courts, Delhi.
11. The Web-Site, Computer Committee, Rohini Courts, Delhi.
12. The Web-Site, Computer Committee, Tis Hazari Courts, Delhi.
13. The Facilitation Center, Rohini Courts, Delhi.
14. The Record Officer, (RTI), North District, Rohini Courts, Delhi.
15. The Dealing Official, Layers Seat, Admn. I, Tis Hazari Courts, Delhi.
16. The Branch In-Charge, R & I Branch, Rohini Courts, Delhi for uploading in LAYERS.
17. Personal Office of the undersigned.

*Maini*

Principal District & Sessions Judge  
North District : Rohini Courts : Delhi.